## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No.145/GT/2019

Subject : Petition for approval of tariff of Lara Super Thermal Station

(1600 MW) for the period from anticipated date of commercial operation of Unit-I (i.e.15.5.2019) to 31.3.2024

Petitioner : NTPC Ltd.

Respondents : MPPMCL & 6 ors

Date of Hearing : 7.2.2023

Coram : Shri I.S. Jha, Member

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC

Shri Nihal Bhardwaj, Advocate, NTPC Shri Kartikay Trivedi, Advocate, NTPC

Shri Sameer Aggarwal, NTPC Shri Harsh V. Kabra, NTPC

Shri Ravi Sharma, Advocate, MPPMCL Shri Ravin Dubey, Advocate, MPPMCL

## **Record of Proceedings**

Due to paucity of time, the matter could not be taken up for hearing. Accordingly, the Commission adjourned the matter.

2. The Petition shall be listed for hearing on **24.3.2023**.

By order of the Commission

Sd/-

(B. Sreekumar) Joint Chief (Law)

